

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/4304/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 20th November, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/6069/2020, dtd. 19.11.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 25.11.2020 along with station leave permission from the morning of 24.11.2020 till the evening of 25.11.2020, has been granted. Further, you have been granted permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost . The Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-28/96/43057A, dated 20.11.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rdr